

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 8 of 2016 (SZ)

Applicant(s)

Respondent(s)

R. Ravimaran
Ennore, Chennai

1. Union of India,
rep. by its Secretary,
The Ministry of Environment, Forests
And Climate Change, New Delhi
2. Tamil Nadu Generation and
Distribution Corporation, rep. by its
Chairman cum Managing Director
Chennai
3. North Chennai Thermal Power
Station, rep by its Chief Engineer
Athipattu, Chennai
4. Kamarajar Port Ltd., rep. by its
Chairman cum Managing Director
Chennai
5. The Tamil Nadu Pollution Control
Board, rep. By its Member Secretary
Chennai
- 6..The District Environmental Engineer
Tamilnadu Pollution Control Board
Ambattur, Chennai
- 7 The Tamil Nadu Coastal Zone
Management Authority, rep. by its
Member Secretary, Chennai
- 8 The Public Works Department
Rep. by its Secretary
Fort St. George, Chennai

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr. Yogeshwaran. A

Mr.G.M. Syed Nurullah Sheriff for R1
Mr.Abdul Saleem for R2, R3 & R8
Mr.M.T.Arunan for R4
Mrs.Yasmeen Ali for R5 and R6
M/s.M.K. Subramanian, E.Manoharan,
& P.Velmani for R7

Application No.1 of 2017 (SZ)

Applicant(s)

Respondent(s)

R.L.Srinivasan
31/36, Porkali Amman Street

1. Union of India, rep. by the Secretary,
Ministry of Environment, Forests &

Kaatukuppam, Ennore,
Chennai 600057

Climate Change, Indira Paryavaran
Bhavan, Jor Bag Road, New Delhi
And others

Counsel appearing for applicant

Counsel appearing for respondents

M/s.Ritwick Dutta, Rahul
Choudhary, & G.Stanly Hebzon Singh

Mrs.Me. Saraswathy for R1

Application No. 152 of 2016 (SZ)

Applicant/s

Respondents

Meenava Thanthai
K.R. Selvaraj Kumar
Meenavar Nala Sangam
Rep. by its President, M.R. Thiyagarajan
Royapuram, Chennai – 13

1. The Chief Secretary
Govt. of Tamil Nadu
Secretariat, Chennai & others

Counsel appearing for appellant

Counsel appearing for respondents

Mr.K. Mageswaran

Respondent No.1 is deleted as per
Order dated 27th February, 2017
Respondent Nos.2 to R5 are deleted
as per order dated 8th November, 2016

Mr.M.K.Subramanian, E.Manoharan
& P.Velmani for R1, R2, & R9

Mr.Abdul Saleem for R4

M/s.H.Yasmeen Ali for R3

Respondent No.11 is deleted as per
Order dated 20.03.2017

M/s.King & Partridge for R6

Mr.M.T.Arunan for R7

M/s.R.Thirunavukarasu &
& M.Swarnalatha for R8

Note of the Registry	Orders of the Tribunal
Item No.5 to 7	Date: 29 th May, 2017 Post these applications on 31.05.2017 , JM (Justice Dr. P. Jyothimani) ,EM (Shri P.S. Rao)